

Central Administrative Tribunal, Lucknow Bench, Lucknow

CCP No. 98/2009 in Original Application No. 339/2002

This the 24th day of February, 2010

Hon'ble Mr. Justice A.K. Yog, Member (J)

Hon'ble Dr. A.K. Mishra, Member (A)

Anwar Jamal Khan aged about 62 years son of late Sri Mohd. Haneef resident of 50, Jigaganj, Gonda.

Applicant

By Advocate: None

Versus

1. Sri Pranav Kumar , The Director , Postal Services, Gorakhpur Region Gorakhpur.
2. Sri K.K. Maurya, Superintendent of Post Offices, Gonda Division, Gonda

Respondents

By Advocate: Sri S.P. Singh

ORDER (ORAL)

Hon'ble Mr. Justice A.K. Yog, Member (J)

When the case is called out, none appeared on behalf of the applicant.

Sri S.P. Singh, Additional Standing Counsel present on behalf of the respondents.

Sri S.P. Singh submits that order of the Tribunal (in question) has been complied with. It appears that applicant has lost interest. Infraction of the Tribunal order appears to be insignificance. Notice issued against the respondents stand discharged.

Contempt Petition is accordingly disposed of. No costs.


(Dr. A.K. Mishra)
Member (A)


(A.K. Yog)
Member (J)

HLS/-